NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/490/ (IB)/2017

NAME OF THE PETITIONER(S)

: SANJIV GOYAL

NAME OF THE RESPONDENT(S)

: ANTONY PROJECTS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P.R. Balasubramania

ORDER

Counsel for the Petitioner present and prayed to permit him to withdraw the petition. He also filed a memo praying to withdraw the petition with a liberty to file afresh. The memo is taken on record. In view of the submission and memo on record, plea is accepted. Matter is closed as withdrawn with a liberty to file afresh.

(K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)

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